

10

PER TRIBUNAL

Dated : 17/9/2000

Matter is taken out from
Sine-die List and fixed for Final
Hearing on 19/9/2000.

Inform/Issue notices to
the parties accordingly.

Bany
For Dy. Registrar

Notices issued to
Applicant/Respondents on
22/8/00.

Q
23/8/00

2) 19/9/2000.

Ld. Counsel Shri M.S.
Ramamurthy says that he has
no instructions to go on
with the matter and hence
the case may be dismissed
accordingly.

None for the respondents.

The case is, therefore,
dismissed accordingly. No
order as to costs.

MD
19/9
(S.L. Jain)
MCA

B. A. Bahadur
(B. A. Bahadur)
MCA

Order/Judgement despatched
to 11/10/2000
on 11/10/2000 (s)